

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 92 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: Dr. G. L. Purohit & Ors. V/s. M/s. Rajasthan
Hospitals Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. P. K. Mittal, Advocate for the Respondent

ORDER

Ld. Counsel for the Respondent submits that the decision of the Hon'ble
High Court of Rajasthan is still awaited.

In view of the same a request for adjournment is made.

At request adjourned to 12th April, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)